2&3.

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.259/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	Smt Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D'A; the Thrane	Advocate	\$374889552 thrasewgmoil. Com	Drug,
		/	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
a Dine St Com Or	Advend	9849667609	٠

## ORDER

Heard Ms.D.Ajitha Grace learned counsel for the petitioner and Mr. G.Dinesh Kumar learned counsel for the respondent. Both the counsel submit that the issue in question is likely to be settle soon and requested to post the case to some other date. Post the case on 6.02.2018.

MEMBER (Tech)

**MEMBER (Judl)** 

Seshu